HIGH COURT FOR THE STATE OF TELANGANA

R.O.C. No.3 /2019/Lib/NP

Date: 24-10-2019

TENDERS FOR DISPOSAL OF OLD NEWSPAPERS / MAGAZINES AND WASTE PAPERS

Sealed quotations are invited for disposal of old Newspapers / Magazines and Waste

papers available in the High Court for the State of Telangana addressed to the

"Registrar (Management), High Court for the State of Telangana" so as to reach on or before

11-11-19.

The envelope should be superscribed with the words "Quotation for Disposal of

Old Newspapers / Magazines and Waste papers ". The material earmarked for sale can be

inspected in Judges' Library in the premises of High Court between 2:00 p.m. and 4:00 p.m. on

any working day.

The selected Tenderer has to weigh the stock in the presence of the Section Officer or the

authorized Officer of Judges' Library, load the stock and then take delivery after paying the

necessary amount. The decision of the Registrar (Management), High Court for the State of

Telangana will be final in all matters relating to the acceptance or otherwise of your quotation.

The Registrar (Management), reserves the right to reject any or all quotations without assigning

any reason.

REGISTRAR (MANAGEMENT)